

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 2798 of 2026
(MR. ANAND PATEL Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 22-01-2026

*Shri Sanjay Agrawal-Senior Advocate with Shri Arpit Agrawal-
Advocate for the petitioner.*

*Shri Abhijeet Awasthi- Deputy Advocate General for
respondent/State.*

List this case on 27.01.2026.

Shri Abhijeet Awasthi- Deputy Advocate General is directed to inform
this Court as to how many bids have been received till the last date.

(VIVEK RUSIA)
JUDGE

(PRADEEP MITTAL)
JUDGE